

Development Report (IAMR) 2011 brought out by Institute of Applied Manpower Research, under Planning Commission using quinquennial labour force survey data of unemployment has shown increase in unemployment rate on usual status basis from 1.2 percent in 1993-94 to 1.6 percent in 2009-10 for rural areas and corresponding for urban areas were 4.5 percent and 3.4 percent respectively. However, Overall unemployment rate estimated on usual status basis for rural and urban areas together has declined from 2.3 percent in 2004-05 to 2.0 percent in 2009-10.

(d) and (e) As per IAMR Occasional Paper No. 9/2012, informal employment in organized manufacturing was estimated at 9.43 million as against the total employment of 16.03 million in organized manufacturing, accounting for about 59 percent and informal employment in non-manufacturing sector was 14.26 million as against the total employment of 17.9 million in organized non-manufacturing sector, constituting about 80 percent of the organized non-manufacturing sector.

Working Journalists

1807. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether there is any working statistics of the total number of working Journalists working in the country under the Wage Board on contract or minimum wages on identity card only;

(b) whether it is a fact that those who are working on contract in Print and Electronic Media have no job security and social safety net and whether Ministry and State Governments even inspect Media houses;

(c) if so, how many times the inspection have been done and how many cases filed against the Media houses in the last three years; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) No Sir. The Ministry is not maintaining any statistics on the number of working journalists.

(b) The Ministry of Labour and Employment, *inter-alia*, implements the Working Journalists and Other Newspaper Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955. The Act is concerned with the Print media

only. Electronic media is presently regulated by the Ministry of Information and Broadcasting. The various labour laws dealing with the job security and social safety net also apply to the media personnel.

(c) and (d) The Ministry of Labour and Employment does not inspect the media houses since the primary responsibility of implementing the wage boards awards falls in the State Sphere. Regarding implementation of the awards, the State Governments are required to send quarterly report to the Ministry. Further, in order to monitor the implementation of the awards given by the wage boards, a Central Level Monitoring Committee has been formed which visits the States from time to time to review implementation in the concerned States.

Non-payment of minimum wages to labourers

†1808. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether agricultural labourers, contractual labourers are not being paid minimum wages in the private companies and small and big industries in the country;

(b) whether it has become very difficult for the labourers to survive in the cities due to payment of less wages in big cities of the country particularly in Delhi, Mumbai, Hyderabad and Chennai;

(c) whether Government is committed to ensure increase in minimum wages to labourers working in the country and to implement the same in the entire country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) The Minimum Wages Act, 1948, *inter-alia*, contain provision for enforcement of the minimum wages notified for different categories of workers in private companies and small and big industries in the country. On the basis of available information, a copy of the rates of minimum wages for agricultural labourers is given in Statement (*See below*).

(b) to (d) According to the provisions contained in the Minimum Wages Act, 1948, the appropriate Government revises/increases the minimum wages in all the

†Original notice of the question was received in Hindi.